

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/199/2016

NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	SUHRITH PARTHASARATHY	Counsel for Petitioner	
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ORDER

Shri Suhrith Parthasarathy, counsel for petitioners present. Counsel for respondents called but absent. Counsel for petitioner reported that the settlement talks between the parties failed. He filed rejoinder and stated that copy of the same was already provided to the other side. Time extended for filing sur rejoinder, if any, by the respondents. Put up on **01.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)